

**IN THE NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH**

COURT – IV

49.

CP/147(MB)2021

CORAM:

SHRI MANOJ KUMAR DUBEY
MEMBER (Technical)

SHRI KISHORE VEMULAPALLI
MEMBER (Judicial)

ORDER SHEET OF THE HEARING HELD ON **15.11.2022**

NAME OF THE PARTIES:

Vinod Premchand Surana

Vs

Registrar Of Companies Mumbai

SECTION: 252 (3) OF THE COMPANIES ACT, 2013

ORDER

The Court is convened through Video Conference.

Due to paucity of time, the matter is adjourned to **02.01.2023**.

Sd/-

MANOJ KUMAR DUBEY
Member (Technical)

Sd/-

KISHORE VEMULAPALLI
Member (Judicial)